## UNIBERA DEVELOPERS PRIVATE LIMITED (as on November 6, 2023)

## Notes related to the claims verification process for Unibera Developers Private Limited

- 1 General notes applicable to the overall claims verification process:
- 1.1 Pursuant to an order dated March 16, 2023 ("Order"), the Hon'ble NCLT approved the replacement of Interim Resolution Professional ("IRP") and appointed Mr. A. Viswanadha Sarma as the Resolution Professional ("RP"), a copy of which was made available to the RP on March 22, 2023.
- 1.2 There have been certain challenges with regards to verification of claim details with the records of the Corporate Debtor, including but not limited to access to the updated books of accounts /relevant records etc. Given the state of operations of the Corporate Debtor(s) and ensuing circumstances, it has been the continued endeavor of the RP and the RP team to engage with relevant stakeholders in order to verify the claims in an expeditious manner, as practically feasible, by placing reliance on the Corporate Debtor's records and books of accounts, inputs / information from the Corporate Debtor and the supporting documents submitted by the concerned creditors (including any clarifications, as may have been sought).

## UNIBERA DEVELOPERS PRIVATE LIMITED

	Category of creditor		Summary of claims received		of claims admitted	Amount of		Amount		
Sr. No.			No. of claims Amount		No. of Amount of claims claims admitted		Amount of claims not admitted	of claims under verification	Details in Annexure	Remarks, if any
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	592	2,541,981,351	544	2,013,309,063	-	500,730,385	27,941,903	2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	5	2,150,000	5	2,150,000	-	-	-	6	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	93,302,297	5	70,519,457	-	22,782,840	-	8	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
	Total	602	2,637,433,648	554	2,085,978,520	-	523,513,225	27,941,903		

Annexure – 8

Name of the corporate debtor: Unibera Developers Private Limited; Date of commencement of CIRP: January 13, 2023; List of creditors as on: November 6, 2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

	Name of Creditor	Details of claim received		Details of claim admitted							Amount			
SI. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	of any Mutual dues, that may be set-off		Amount of claims under verification	Remarks, if any
1	MAHI BUILDHOME PRIVATE LIMITED	18-Jan-23	82,401,227	61,390,529	Operational creditors	-	ı	No	NA	-	-	21,010,698	-	
2	YOGENDRA KUMAR MISHRA (Prop. M/s PAPTEQ)	26-01-2023 (updated form received on 29 Mar'23)	5,543,021	5,543,021	Operational creditors	-	-	No	NA	-		-	-	
1 3	MR. FIRE SINGH (MOHAN BUILDING MATERIAL SUPPLIER)	12-Feb-23	1,140,184	1,015,914	Operational creditors	-	1	No	NA	-	-	124,270	-	
4	RAJ BAHADUR	20-Mar-23	1,647,872	-	Operational creditors	-	1	No	NA	-	-	1,647,872	-	
5	SANTASHA REAL ESTATE PRIVATE LIMITED	9-Apr-23	2,569,993	2,569,993	Operational creditors	-	-	No	NA	-	-	-	-	
			93,302,297	70,519,457		-	-	-	-	-	-	22,782,840	-	